

**IN THE NATIONAL COMPANY LAW TRIBUNAL
"CHANDIGARH BENCH, CHANDIGARH"**

CP (IB) No.342/Chd/Hry/2019

**Under Section 9 of the
Insolvency & Bankruptcy
Code, 2016**

IN THE MATTER OF:

Meghmani Industries Ltd.

having its registered office at
Plot No.27, Phase-I,
GIDC Indestate Vatva, Ahmedabad
Gujarat – 382445

PAN: AABCM0535G

...Petitioner/Operational Creditor

Versus

Jaswant Rasayan Pvt. Ltd.

having its registered office at
48, Sector- 28 Industrial Estate,
Hissar, Haryana – 125044

PAN: AAACJ1749A

... Respondent/Corporate Debtor

Order delivered on: 25.07.2019

**Coram: HON'BLE MR. M.K. SHRAWAT, MEMBER (JUDICIAL)
HON'BLE MR. PRADEEP R. SETHI, MEMBER (TECHNICAL)**

For the Applicants: Mr. Nahush Jain, Advocate

Per: M.K. Shrawat, Member (Judicial)

ORDER

Learned counsel present for the petitioner seeks and permitted to withdraw the instant petition as the matter stands settled in full between the parties. Dismissed as withdrawn.

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Sd/-
(M.K. Shrawat)
Member (Judicial)

July 25, 2019
Anchal